

**Mr. Speaker:** The result of the  
Division is Ayes 39; Noes 196.

*The motion was negatived.*

**Mr. Speaker:** We do not adjourn.  
Therefore, Shri Bhagat might continue  
with the Bill.

19.33 hrs.  
BANKING LAWS (APPLICATION  
TO CO-OPERATIVE SOCIETIES)  
BILL—*contd.*

**Shri B. R. Bhagat:** I had moved the  
motion and clause 3 was under discus-  
sion.

**Mr. Speaker:** Clause 3 is under dis-  
cussion. We resume the discussion  
the next day.

19.34 hrs.

*The Lok Sabha then adjourned till  
Eleven of the Clock on Friday,  
February 19, 1965/Magha 30, 1886  
(Saka).*